

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

OA.No.615 of 1995

Dated New Delhi, this 10th day of February, 1997.

HON'BLE MR K. MUTHUKUMAR, MEMBER(A)

- 1. S.A.K. Samuel S/o Shri R. Samuel R/o 56, Tenament III, RBTB Hospital, Kingsway Camp DELHI-9.
- 2. Balwant Singh S/o Shri Dhoop Singh R/o 1097/FCA Sanjay Gandhi Memorial Nagar NIT FARIDABAD.

... Applicants

None for applicants.

versus

Union of India, through

- 1. Principal Secretary
 Government of India
 Ministry of Railways
 Chairman
 Railway Board
 Rail Bhawan
 NEW DELHI.
- The General Manager Northern Railway Baroda House NEW DELHI.
- 3. The Divisional Railway Manager Northern Railway Estate Entry Road Near Connought Place NEW DELHI.

... Respondents

None for respondents

ORDER (Oral)

Mr K. Muthukumar, M(A)

None for the parties even on second call. Ιt was already made clear on 17.1.97 that if none appears the next date, it will be presumed that the applicants interested in pursuing the matter. are not Subsequently, on the last three occasions and also today the matter had been allowed to remain on board. one appears for the applicants, the OA is dismissed for default and non-prosecution.

(K. Muthukumar)
Member(A)

dbc